

Rise in crimes against women in the capital city

386. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crime against women has been risen in the capital city in the recent period and if so, the details thereof;

(b) the steps taken to post more and more women as head of police stations as women victims will find police stations headed by women officers as friendly to visit any-time and report crimes against them; and

(c) the total number of gang rape incidents reported in Delhi during the last two years and how many such cases are still lying unsolved along with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The details of the crime against women in Delhi during the year 2014 and 2015 (upto 31.10.15) are as under:

Crime Head	2014	2015 upto 31.10.15
Rape	2166	1856
Assault on women with intent to outrage her modesty (354 IPC)	4322	4626
Dowry death	153	100
Dowry Prohibition Act	13	15
406/498 A IPC (cruelty by husband and in-laws)	3194	2956
Kidnapping/abduction of women	4027	3690
Insult to the modesty of women (509 IPC)	1361	1320

(b) Delhi Police has reported that at present 03 police stations in Delhi, namely Crime Against Women (CAW) Nanak Pura, Metro Station Rithala and Metro Station Maurice Nagar are headed by women Station House Officer. In addition to this, an exclusive help desk for women is functioning round the clock in all the police stations to attend to women complainants. A separate dedicated telephone line with incoming call facility is available at every help desk. Delhi Police has further reported that women complainants are handled with respect and sympathy and complaints made by women are recorded verbatim as stated by them, preferably by a lady police officer and investigated without unnecessary remarks or observations by the police officers concerned.

(c) The details of gang rape cases registered by Delhi Police, during the last two years 2013, 2014 and current year, 2015 (Upto 31.10.2015) are as under:

Year	Cases Reported	Cancelled	Admitted	Worked out	Challaned	Convicted	Acquitted	Pending Trial	Pending Investigation	Untraced	Persons Arrested
2013	116	3	113	104	102	0	14	87	10	1	286
2014	117	3	114	99	92	0	9	85	18	2	262
2015 (upto 30.10.15)	98	1	97	72	53	0	0	54	43	0	180

Some of the reasons for the cases remaining unsolved are reportedly as under:

- Accused persons could not be identified
- Accused persons are absconding
- Complainant/victim retracts from her earlier complaint in the statement recorded before magistrate
- Victim not cooperating with investigating agency etc.

Maximum attention is paid by Delhi Police to solve the incidents of rape cases. All out efforts are reportedly made to bring the perpetrators of such crimes to book. Delhi Police has also reported that during the year 2014, the worked-out percentage of rape cases in Delhi was as high as 80.79% and the percentage of worked out cases increases with the passage of time as absconding accused are arrested. Investigation in these cases is reportedly carried out in a professional manner so that the accused persons are properly linked to the crime.

Updation of NPR

387. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of the updation of National Population Register (NPR), for which Government has fixed March, 2016 as deadline, across the country; and

(b) the details of amount earmarked for this updation and amount spent for this so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The Government of India has approved the scheme of updation of National Population Register (NPR) in the